


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.53/BB/17	-	Hearing	230-232	Spectrum Infotech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Samarth S 9900640996	Applicant	

ORDER

Counsel for petitioner is present. He has filed synopsis and also additional affidavit and copy of the order of the NCLT Mumbai Bench that transferor company already filed application for approval of amalgamation. He undertakes to file certificate from auditor regarding accounting treatment in respect of this scheme. List it on 19/09/2017


MEMBER(J)


MEMBER(T)